

Sl. No.	Name of Metropolitan City	Number of persons killed per 10,000 Motor Vehicles	
		(As on 31st March)	
		1980	1981
1.	Ahmedabad	14.5	12.4
2.	Bangalore	18.0	19.1
3.	Bombay	23.9	20.0
4.	Calcutta	20.7	N.A.
5.	Delhi	13.9	18.1
6.	Kanpur	13.1	20.1
7.	Madras	25.8	24.0
8.	Pune	8.7	10.2

Some of the important measures that have been taken by amending M. V. Act, in 1982 to curb the tendencies of violation of traffic laws with a view to prevent occurrence of road accidents causing loss of precious lives are enhancement of amount of penalties/fine in respect of traffic offences like allowing unauthorised person to drive a vehicle, driving at excessive speed, driving recklessly and dangerously, racing and trials of speed ; making it compulsory to carry driving licence with a photograph affixed thereon.

State Governments, who have executive responsibility for implementation of provision of M. V. Act, and rules made thereunder, have been requested to tighten the enforcement of traffic rules and regulations including issuance of driving licence and certificate of fitness of vehicles.

The Traffic Aid Posts, which are set up under National Highway Patrolling Scheme on selected sectors of National Highways, *inter-alia*, are required to provide immediate first aid medical assistance and to carry victims of accidents to the nearest medical center.

**रतलाम मंडल में प्रत्येक रेलवे स्टेशन पर स्थानों का आरक्षण**

5382. श्री सत्यनारायण जटिया : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि मार्च, 1984 को पश्चिम रेलवे के रतलाम मंडल में छोटी और बड़ी लाइन पर स्थित प्रत्येक रेलवे स्टेशन पर विभिन्न रेलगाड़ियों में प्रत्येक श्रेणी में स्थानों के आरक्षण का ब्यौरा क्या है?

रेल मन्त्री (श्री ए० बी० ए० गनी खान चौधरी) :

एक विवरण सभापटल पर रखा जाता है [प्रन्थालय में रखा गया देखिए संख्या LT-8061/84]

#### Repairs of Ancient Monuments

5383. SHRI MOHAN LAL PATEL : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) Whether repair works of the ancient monuments and historical temples such as Dwarkadhish and Jagannath temples are being undertaken by the Archaeological Survey of India;

(b) if so, what is the progress made so far in regard to the completion of the work of the Dwarkadhish and Jagannath Temples and details of the expenditure incurred so far;

(c) what are the details of the other monuments which are under repair or renovation; and

(d) what steps are being taken to preserve these monuments and save them from the pollution ?

THE DEPUTY MINISTER IN THE MINISTERIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE. (SHRI P.K. THUNGON : (a) Yes, Sir.

(b) Large-scale structural repairs such as replacing affected pillars, capitals, beams and reconstruction of southern porch of